

**SCHEDULE-II**

**[See Rule 3(2)]**

**Form 1**

**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Sr. Civil Judge(Commercial) Court, Berhampur	Ganjam	C.S. 33/2024	Sankar Pandi Vrs. M/s. TPSODL, Berhampur	Prasanta Kumar Sahu	8099289022	NA	27.06.2024	27.06.2024
			I.A. 02/2024	Tamala Sahu and others Vrs. K.Susuma	Satya Narayan Panda	9040734867	NA	17.06.2024	17.06.2024
			CMA 10/2024	Bank of Baroda Vrs. Suresh Chandra Sahu	Nilakantha Das	9437109125	NA	17.06.2024	17.06.2024
			ARBP 08/2024	Sanjay Kumar Patra Vrs. M/s. Shriram Finance Ltd. & Another	R.N.Sharma		NA	18.06.2024	18.06.2024

			E.P. 115/ 2024	M/s. Shriram Finance Ltd. Vrs. Sankarsana Khuntia & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 116/ 2024	M/s. Shriram Finance Ltd. Vrs. Sangyat Kumar Sahu & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 117/ 2024	M/s. Shriram Finance Ltd. Vrs. Prakash Chandra Dash & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 118/ 2024	M/s. Shriram Finance Ltd. Vrs. Ashok Kumar Dalai & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 119/ 2024	M/s. Shriram Finance Ltd. Vrs. Rashmi Pandi & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 120/ 2024	M/s. Shriram Finance Ltd. Vrs. Santosh Kumar Sahu & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 121/ 2024	M/s. Shriram Finance Ltd. Vrs. Bijaya Kumar Mahapatra & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 122/ 2024	M/s. Shriram Finance Ltd. Vrs. Chintamani Behera	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024

			E.P. 123/ 2024	M/s. Shriram Finance Ltd. Vrs. Chandra Sekhar Reddy K. & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 124/ 2024	M/s. Shriram Finance Ltd. Vrs. Prabodha Kumar Pradhan & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 125/ 2024	M/s. Shriram Finance Ltd. Vrs. Mohan Raulo & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 126/ 2024	M/s. Shriram Finance Ltd. Vrs. Somanath Jena & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 127/ 2024	M/s. Shriram Finance Ltd. Vrs. Kabita Padhy & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 128/ 2024	M/s. Cholamandal am Investment & Finance Company Ltd. Vrs. Arun Kumar Prasad & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 129/ 2024	M/s. Cholamandal am Investment & Finance	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024

				Company Ltd. Vrs. Ranjit Behera & another					
			E.P. 130/ 2024	M/s. Cholamandal am Investment & Finance Company Ltd. Vrs. Ashoka Kumar Pradhan & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 131/ 2024	M/s. Cholamandal am Investment & Finance Company Ltd. Vrs. M.Kiran Kumar & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 132/ 2024	M/s. Cholamandal am Investment & Finance Company Ltd. Vrs. Sanjeev Kumar Devata & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 133/ 2024	M/s. Cholamandal am Investment & Finance Company Ltd. Vrs. Bijaya Kumar Gouda & another	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024

			E.P. 134/ 2024	M/s. Sundaram Finance Ltd. Vrs. Puspanjali Gouda & other	Deepak Kumar Sukla	9437361700	NA	24.06.2024	24.06.2024
			E.P. 135/ 2024	Bank of Baroda Vrs. Smt. V.Chelamma and others	Nilakantha Das	9437109125	NA	24.06.2024	24.06.2024
			E.P. 136/ 2024	Bank of Baroda Vrs. Sarala Maheswari Bisoi and another	Nilakantha Das	9437109125	NA	24.06.2024	24.06.2024
			E.P. 137/ 2024	M/s. Shriram Finance Ltd. Vrs. Dillip Kumar Panda & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 138/ 2024	M/s. Shriram Finance Ltd. Vrs. Kailash Chandra Nayak & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 139/ 2024	M/s. Shriram Finance Ltd. Vrs. Ranjan Kumar Patro & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 140/ 2024	M/s. Shriram Finance Ltd. Vrs. Abhimanyu Pradhan & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024

			E.P. 141/ 2024	M/s. Shriram Finance Ltd. Vrs. Anil Kumar Acharya & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 142/ 2024	M/s. Shriram Finance Ltd. Vrs. Antaryami Prushti & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 143/ 2024	M/s. Shriram Finance Ltd. Vrs. Baburao S. & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 144/ 2024	M/s. Shriram Finance Ltd. Vrs. Bansidhar Sethi & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 145/ 2024	M/s. Shriram Finance Ltd. Vrs. Dibakar Nayak & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 146/ 2024	M/s. Shriram Finance Ltd. Vrs. Bishnu Priya Purohit & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 147/ 2024	M/s. Shriram Finance Ltd. Vrs. Krushna Chandra Behera & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 148/ 2024	M/s. Shriram Finance Ltd. Vrs. Laxman Patra K. & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024

			E.P. 149/ 2024	M/s. Shriram Finance Ltd. Vrs. Bijaya Palai & another	Deepak Kumar Sukla	9437361700	NA	25.06.2024	25.06.2024
			E.P. 150/ 2024	State Bank of India Vrs. Dandapani Maharana	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 151/ 2024	State Bank of India Vrs. Shaik Babulu	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 152/ 2024	State Bank of India Vrs. Birendra Kumar Pattnaik	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 153/ 2024	State Bank of India Vrs.Jagadish Sumant Patro	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 154/ 2024	State Bank of India Vrs. Amit Kumar Behera & another	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 155/ 2024	State Bank of India Vrs. K.Santosh Rao & another	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 156/ 2024	State Bank of India Vrs. Rajanikanta Rao	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024
			E.P. 157/ 2024	State Bank of Indai Vrs. R.Ananda Dora	Simanchala Panda	9338005621	NA	26.06.2024	26.06.2024

			E.P. 158/ 2024	M/s. Shriram Finance Ltd. Vrs. Gobardhan Bisoyi & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024
			E.P. 159/ 2024	M/s. Shriram Finance Ltd. Vrs. Arun Kumar Prasad & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024
			E.P. 160/ 2024	M/s. Shriram Finance Ltd. Vrs. Arun Kumar Prasad & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024
			E.P. 161/ 2024	M/s. Shriram Finance Ltd. Vrs. Soumya Ranjan Das & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024
			E.P. 162/ 2024	M/s. Shriram Finance Ltd. Vrs. Mallikarjun Rao Y & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024
			E.P. 163/ 2024	M/s. Shriram Finance Ltd. Vrs. P.Krishna Murty & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024
			E.P. 164/ 2024	M/s. Shriram Finance Ltd. Vrs. Sudam Kumar Dalai & another	Ramesh Chandra Nahak	9861042436	NA	27.06.2024	27.06.2024



**Form 2****List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 144/2022	Union Bank Of India Vs m/s Sai Tananya & Another	Debaranjan Ray & Associates	25.08.2022	18.06.2024
			CS(III) 11/2024	ICICI Bank Cuttack Vrs Urbasi Patra	Satyaprem Mohanthly & Associates	09.01.2024	18.06.2024
			CS(III) 142/2022	Canara Bank Vrs. Om Sai Agency	A.Pattnaik	24.08.2022	22.06.2024
			CS(III) 143/2022	Canara Bank Vrs.Maa Tarini Medicine Store	A.Pattnaik	24.08.2022	22.06.2024
			CS(III) 103/2023	ICICI Bank Cuttack Vrs Jagadish Sahoo	B.B.Mishra & Associates	26.08.2023	27.06.2024
			CS(III) 104/2023	ICICI Bank Cuttack Vrs Subas Chandra Behera	B.B.Mishra & Associates	26.08.2023	27.06.2024
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No. 01/2024	M/s Amritesh Industries Vrs. Hind Metals	Adv. L.K. Behera	02.01.2024	20.06.2024
			C.S. No. 91/2024	Bajaj AKM Agro Process Pvt. Ltd.Vrs M/S Sonu Paddy Processor Pvt. Ltd.	Adv. A.K. Sahoo	17.05.2024	27.06.2024
			C.S. No. 120/2024	Prafulla Ch. panda Vrs State of Odisha	Adv. Umesh Senapati	19.06.2024	28.06.2024
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 339/2016 CIS 223/2022	Uco Bank Anugul Vrs Puryasloka Priyadarshani & Others	Sri B.B.Swain & Associates	31.10.2016	18.06.2024
CS(III) 152/2018 Cis 147/2021			Andhra Bank Cuttack Vrs Miss Anjali Prasad & Others	Amiya Kumar Mishra & Associates	04.05.2018	18.06.2024	
CS(III) 109/2023			Dr. Mirza Nayeem Ali Baig Vrs Tapan kumar mohanthy & Others	Mr. B.B.mishra & Associates	12.09.2023	18.06.2024	
CS(III) 302/2022			SBI RASMEC Cuttack Vrs M/s Mahaveer Book Store & Others	Mrs Susamarani Sahoo & Associates	02.01.2023	19.06.2024	
CS(III) 116/2015 CIS (61/2023)			Bank of Baroda Anugul Branch Vrs Neha Modi & Another	Sri Satya Sundar Mohapatra & Associates	19.07.2015	20.06.2024	
CS(III) 1/23			SBI (RASMEC) Vrs. Om Sai Kalaniketan	M.S.Mohanty	06.01.2023	22.06.2024	
CS(III) 125/2023			ICICI Bank Ltd. Vrs. Mr. Ishwar Chandra Apat	S.P. Mohanty & associates vrs. S.S. Parida & Associates	12.10.2023	24.06.2024	
CS(III) 146/2022			M/s. Orissa Electric Corporation vrs. Carcinova Cancer Hospital	B.B. Panda & associates vrs. A.K. Mohapatra & Associates	06.09.2022	24.06.2024	
CS(III) 356/2019 CIS 174/2021			State Bank Of India SARB Cuttack Vrs Anant Variety Store & Another	Nityananda Tripathy & Associates	21.11.2019	25.06.2024	
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARBP No.143/2022	Odisha Coal and Power Ltd. Vrs. M/S. BGR Mining and Infra Limited	Adv. S R Mohapatra vrs. Adv. Amit pattnaik	21.09.2022	-	18.06.2024	640 days	Dismissed on contest against the O.P.	-	-	-
			ARBP No.25/2024	M/s. Sree Balaji Engicons Ltd. Vrs. OPGCL	Adv. S K Sethi vrs. Adv. S S Mohanty	20.03.2024	-	24.06.2024	90 days	Allowed on contest against the O.P.	-	-	-
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III) 360/2013 CIS (624/2021)	M/s Infra Engineering Vrs State of Odisha.	J.K.Mohapatra Vrs P.k.Lenka(G. P.)	27.12.2013	-	28.06.2024	3836 days	Contested	-	-	-
3.	Senior Civil Judge, Commercial Court,	Ganjam	C.S. 06/2022	State Bank of India Vrs. Laxmikanta Malana	Niranjan Mahapatro Vrs. D.N.Panigrahy	02.08.2022	NA	17.06.2024	1 year 10 months 15 days	Contested			U/o.7, R-1 CPC



**Form 7**

**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	3893	60	Disposed- 36 <u>Transferred- 275</u> Total- 311	3642	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1375	34	42	1367	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	385	Instituted- 59 <u>Received - 17</u> Total - 76	17	444	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	452	22	21	453	
<b>TOTAL</b>			<b>6105</b>	<b>192</b>	<b>391</b>	<b>5906</b>	